(d) and (e) The year-wise profits of MMTC during the last two years and during 6 months of the current financial year are given below:

(Value in Rs. Crores)

Year	Sales	Profit before tax & prior period adjustments 14.81	
1999-2000	4,697		
2000-2001	5,301	20.59	
April-Sept. 01	3,913	13.28	

- (f) The following steps have been taken, inter-alia, for the peripheral development of areas in which MMTC has been operating:
 - Promotion of Neelachal Ispat Nigam Ltd. (NINL) and Konark Met Coke Ltd. (KMCL) for production of pig iron, steel, coal by-products and met coke, as well as generation of power in the State of Orissa;
 - Value addition to iron ore by producing Caliberated Lumpy Ore through curshing and screening plant set up at BellaryHospet sector in Karnataka;
 - Opening of duty free shops for sale of jewellery at Mumbai and Chennai airports;
 - Production and sale of gold and silver medallions as well as assaying and Hallmarking facilities in Delhi; and
 - Commissioning of a warehouse in Kakinada to facilitate import and export activity from coastal Andhra Pradesh.

New Industrial Centres in Maharashtra

- 1531. SHRI SURYA BHAN PATIL VAHADANE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the number of industrial centres set up in Maharashtra during the last three years;
- (b) the amount of capital investment made by Government in this regard in the State;
- (c) the location-wise details of industrial centres proposed to be set up in the Adivasi areas of the State during the next two years; and

(d) what effective measures are being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) Under the Growth Centre Scheme, five Growth centres have been sanctioned in the State of Maharashtra. Out of these five Growth Centres four, Akola, Chandrapur, Dhule and Ratnagiri were sanctioned in 30.3.1992 and fifth Nanded in 11.12.1997.

- (b) An amount of Rs. 3745 lakhs has been released as central assistance to these five growth centres sanctioned in the State of Maharashtra.
- (c) and (d) All the five growth centres allotted to the State of Maharashtra have been sanctioned. Growth Centres have been allotted to various States and UTs at the beginning of the Scheme on the basis of the criteria laid down by a Committee headed by Secretary, Planning Commission. Government do not propose to sanction any additional/fresh growth centres to any State.

Decline in Tea Production

†1532. SHRI KRIPAL PARMAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of tea producing States in the country;
- (b) the tea produced by each State during the last three years;
- (c) whether the production of tea has declined during the said period; and
- (d) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) and (b) The Tea producing states in the country are Assam, West Bengal, Tripura, Bihar, Uttar Pradesh, Himachal Pradesh, Manipur, Sikkim, Arunachal Pradesh, Nagaland, Orissa, Meghalaya, Mizoram, Tamil Nadu, Kerala and Karnataka. State-wise production figures of tea on calendar year basis for last three years are given below:—

(Mn.Kgs.)

Name of the State	1998	1999	2000
Assam	467.05	432.93	451.24
West Bengal	193.79	180.21	180.72
Tripura	6.20	6.39	6.43

[†]Original notice of the question was received in Hindi.